

Publication Notice in **CM NO. 22828-CII-2023 IN FAO No. 1149 OF 1995** for 20.03.2024 (A), in compliance of order dated 04.01.2024 passed by **Hon'ble Mr. Justice Aman Chaudhary**.

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**CM-22828-CII-2023 in FAO-1149-1995**  
**Date of Hearing: 20.03.2024 (A)**

**UNITED INDIA INSURANCE CO** .... Appellants

**MOHAN SINGH THR LRS.** V/s  
... Respondents

**Notice to:**

2. **Bhupinder Singh s/o Balwant Singh r/o village Badha, Tehsil Nabha, District Patiala.**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **20.03.2024 (A)** personally or through someone authorized by law to act for them /him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

*Law*

Superintendent (Judl.).

For Registrar (Judicial)

*[Signature]*